

(b) whether these nonns and the basis of determination have given rise to surplus employees phenomenon;

(c) if so, what is the number of employees in each Vidyalaya who is / are surplus as on date and

(d) how does the Sangathan propose to deal with them?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) to (d) Kendriya Vidyalaya Sangathan has intimated that the staff in various grades are posted to each Kendriya Vidyalaya according to the sanctioned strength which is determined each year based on the enrolment of students / courses of studies. If certain number of staff are temporarily rendered surplus because of the change in sanctioned strength due to decrease in classes / sections. Promotions, transfers and delay in joining new positions etc., they are posted / adjusted as per transfer guidelines. This is a continuous process. There is no surplus to the overall sanctioned strength of Sangathan.

Vacancies In NCERT and NIEPA

2341. SHRIMATI CHANDRA KALA PANDEY: SHRI M.A. BABY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether it is true that posts of Heads and administrative incharges of institutions like National Council of Educational Research and Training (NCERT) and National Institute of Educational Planning and Administration (NIEPA) are vacant;

(b) if so, since when these are vacant; and

(c) what are the reasons for such posts lying vacant?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) The posts of Director, NCERT, Director NIEPA and Registrar NIEPA have been filled up on 23.12.93, 3.8.94 and 1.6.93 respectively. An

officer has already been selected for appointment to the post of Secretary, NCERT and he is likely to join very shortly.

(b) and (c) Does not arise.

Neglect of Sports fat KVS

2542. SHRI TULASJDAS MAJHI:
DR. SHRHCANT
RAMCHANDRA JICHKAR:

Will the Minister of HUMAN RBSOURCE DEVELOPMENT be pleased to state;

(a) whether it is a fact that sports and extra curricular activities are neglected in Central Schools;

(b) what is being done to properly develop such activities in the Central Schools; and

(c) whether Central School boys do not fair well in school competitions pertaining to these activities, if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RBSOURCE DEVELOPMENT (KUMARI SELJA): (a) to (c) No, Sir. Kendriya Vidyalaya Sangathan has intimated that it has a series of programmes in games and sports and extra auricular activities organised at intra-vidyalaya, inter-vidyalaya, inter regional and National levels. The Sangathan is treated as a State for participation in games and National meets organised by Schools Gaines Federation Of India (SOFT). It also holds coaching camps, science exhibitions, cultural programmes, adventure activities. National Cadet Corps programmes and Scouts and Guides at various levels..

Translation of Religious Books

2543. SHRIMATI BASANTISARMA:
DR. SHRIKANT RAMCHANDRA
JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the Indian languages in which the Holy Quran, the Bhagwatgeeta, the Bible, the Zend Avesta and the Dhammapada have been translated;

(b) whether all these copies will be made available in Parliament Library;

(c) whether Government have financed some of the translation projects; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) These books are classics having a very large readership. Some private publishers might have published such translations but the Government does not collect information about individual published works. In the Government sector Urdu translation of the Holy Quran was published by the Sahitya Akademy in four volumes as part of Maulana Abul Kalam Azad's collected works in Urdu. Urdu translation of the Bhagwatgeeta was brought out by the Bureau for Promotion of Urdu.

(b) Four volumes of the Urdu translation of the Holy Quran are available in the Parliament Library. Copies of the Urdu translation brought out by the Bureau for Promotion of Urdu of the Bhagwatgeeta will also be made available to the Parliament Library.

(c) and (d) An amount of Rs. 1.60 lakhs was spent by the Sahitya Akademy for reprinting the Urdu translation of the Holy Quran in 1989.

Students Leaving Central Schools

2544. SHRI SURINDER KUMAR SINGLA:
DR. SHRIKANT RAM CHANDRA JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state;

(a) how many students left Central Schools during the year 1993-94;

(b) what are the reasons for their leaving Central Schools and joining other schools;

(c) whether it is a fact that the course of studies is too strenuous; and

(d) what is proposed to be done to ease this situation?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) and (b) Kendriya Vidyalaya Sangathan has intimated that it does not compile or maintain any such data. However, there is no sizeable exodus from Kendriya Vidyalayas generally at any level.

(c) and (d) In classes I to VIII the curriculum based on text books recommended by National Council of Education Research and Training and in classes IX to XII the curriculum and text books prescribed by Central Board of Secondary Education are followed in Kendriya Vidyalayas. The curriculum load is assessed by specialist organisations like NCERT and CBSE and then syllabi and text books are prescribed by them. It is not right that these are too strenuous.

Extension given to officers of autonomous bodies under the Ministry of Human Resource Development

2545. SHRI SARADA MOHANTY:

SHRI CHIMANBHAI MEHTA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there are any rules and conventions specifically laid down for granting extension of service to officers and employees in autonomous bodies under the Ministry of HRD;

(b) if so, the details about the rules and conventions;

(c) whether it is a fact that repeated extensions have been granted to several influential high officials of the Departments during the last 3 years; and

(d) if so, what are the details and reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (KUMARI SELJA): (a) and (b) Yes, Sir. However, grant of extension in service is not normally resorted to by the autonomous bodies under the Ministry of Human Resource Development unless there are some pressing administrative/ academic reasons, that too in very exceptional cases.

(c) No, Sir

(d) Does not arise.